## 43 Written Answers

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way in another 9 districts. Most of Tamil Nadu was surveyed but is in need of resurvey under the modern system. Resurvey and settlement operations have been done from time to time in Uttar Pradesh. Due to consolidation of holdings operations too, the records have been brought up-to-date in many areas. Besides, there is provision for annual scrutiny of the records in the State. Land records have been completed after conducting cadastral survey in Rajas-than. In Gujarat, a scheme for updating the records of rights was undertaken in 1972 which has already covered a large number of districts. Land records are kept up-to-date by field inspections carried out every fourth year in Punjab, Haryana and Himachal Pradesh.

Land is held under communal ownership in Meghalaya, Nagaland and Mizoram. Steps for building up records of rights after the preparation of cadastral maps are being taken in these areas. In Pondicherry and Dadra and Nagar Haveli the operations have been completed; in Tripura they are nearly complete; in Lakshadweep they are under way. Cadastral survey and settlement operations have also been under way in Goa, Daman and Diu.

The Government of Sikkim has drawn up a scheme for fresh survey and settlement operations in the State. The first stage is likely to be taken up during the current financial year.

## Export of blood by-products by American firm

\*47. SHRI OM PRAKASH TYAGI : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

la) whether Government's attention has been drawn to a news item, which appeared in the "Tribunal" of 21st May, 1975 regarding export of blood by-products by certain American firm;

(b) if so, the name of the American firm which is exporting blood by-products by circumventing Central Government ban on such export; (c) what steps are being taken to enforce a complete ban on the export of blood and all its derivative forms; and

to Questions

(d) whether there is any proposal under Government's consideration to appoint a commission of experts to look into the entire problem and suggest remedial measures in consultation with the W. H. O. ?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. KARAN SIN-GH) : (a) and (b) Government has not received any report so far regarding any firm exporting blood by-products by circumventing ban on such export.

(c) The Export Control Order has been amended on the 21st December, 1974, so as to impose a complete ban on the export of all human blood and blood-products except gamma globulin and human serum albumin obtained from human placenta.

(d) There is no proposal under Government's consideration to appoint a commission of experts to go into this question at this stage as necessary ban orders have already been issued.

## Somesila Project

\*4S. SHRI B. PAPIREDDY : Will the Minister of AGRICULTURE AND IRRI-GATION be pleased to state :

(a) whether the Andhra Pradesh Government approached the Central Government for funds for the construction of Somesila Project on river Penner in Nellore district in that State and if so, what decision has been taken thereon; and

(b) by when the project is expected to be completed ?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI K. N. SINGH) : (a) No, Sir.

(b) The Project is likely to be completed during the Sixih Plan.